

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

28. IA 117/2021 In CP(IB) 4058/MB/2018

CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)
SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL HELD ON 12.07.2021**

NAME OF THE PARTIES: - State Bank of India
V/s

Bil Energy Systems Ltd.

Section: 7 and 60 (5) of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Counsel Mr. Prashant Pandit appeared for the Corporate Debtor and Counsel Mr. Rohit Gupta appeared. Both the Counsels have submitted that the pleadings are completed in this matter. At the request of the Counsels list the matter on **10.08.2021** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
ASHOK KUMAR BORAH
Member (Judicial)